

[TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY, PART II,
SECTION 3, SUB-SECTION (ii)]

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
[CENTRAL BOARD OF DIRECT TAXES]**

Notification

New Delhi, the 19th day of August, 2013

INCOME-TAX

S.O. _____ (E).— In exercise of the powers conferred by clause (48) of Section 10 read with Section 295 of the Income-tax Act, 1961 (43 of 1961), the Central Government, having regard to the national interest, hereby notifies for the purposes of the said clause, the National Iranian Oil Company, as the foreign company and the Memorandum of Understanding entered between the Government of India in the Ministry of Petroleum and Natural Gas and the Central Bank of Iran on the 20th day of January, 2013, as the agreement subject to the condition that the said foreign company shall not engage in any activity in India, other than the receipt of income under the agreement aforesaid.

2. This notification shall be deemed to have come into effect from the 20th day of January, 2013.

[Notification No. 64/2013/F.No.142/22/2013-TPL]

Ashish Kumar
(ASHISH KUMAR)

Director to the Government of India

Sb. Ajay

[भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (ii) में प्रकाशनार्थ]

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग
(केन्द्रीय प्रत्यक्ष कर बोर्ड)

अधिसूचना

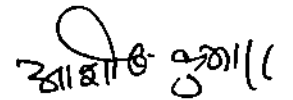
नई दिल्ली, तारीख 19 अगस्त, 2013

आय-कर

का. आ. _____ (अ).- केन्द्रीय सरकार, आयकर अधिनियम, 1961 (1961 का 43) की धारा 295 के साथ पठित धारा 10 के खंड (48) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, राष्ट्रीय हित को ध्यान में रखते हुए, उक्त खंड के प्रयोजनों के लिए, नेशनल ईरानियन ऑयल कंपनी को विदेशी कंपनी के रूप में अधिसूचित करती है और भारत सरकार के पेट्रोलियम और प्राकृतिक गैस मंत्रालय तथा सैन्ट्रल बैंक ऑफ ईरान के मध्य तारीख 20 जनवरी, 2013 को समझौता ज्ञापन करार के रूप में इस शर्त के अधीन रहते हुए किया गया कि उक्त विदेशी कंपनी, पूर्वोक्त करार के अधीन आय की प्राप्ति से भिन्न, भारत में कोई और क्रियाकलाप नहीं करेगी।

2. यह अधिसूचना 20 जनवरी, 2013 से प्रवृत्त समझी जाएगी।

[अधिसूचना सं०.....६५.../2013/फा०सं०142/22/2013-टीपीएल]



(आशीष कुमार)
निदेशक, भारत सरकार